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Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 21st March, 2025

List of secured financial creditors

| | (Amount in | | | | | | | | | | | | (Amount in ₹.) | | |
|-------|---------------------|-----------------|--|-------------------|-----------------|-------------------|------------------------|--|-------------------|--------------------|------------------|-------------------|----------------|--------------------|---|
| Sr. I | o. Name of creditor | Details of cla | Details of claim received Details of claims admitted | | | | | | | | Amount of | Amount of any | Amount | Amount of claim | Remarks, if any |
| | | | | | | | | | | | contingent claim | mutual dues, that | of claim | under verification | |
| | | | | | | | | | | | | may be set off | rejected | | |
| | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered by | | Details of Security Interest | Amount covered by | % share in amount | | | | | |
| | | | | admitted | | security interest | interest relinquished? | | guarantee | of claims admitted | | | | | |
| | | | | | | | (Yes/No) | | | | | | | | |
| | | | | | | | | | | | | | | | |
| 1 | Bank of India | 20-09-2022 | 2,33,20,25,136.00 | 2,33,20,25,136.00 | Secured | 2,33,20,25,136.00 | Yes | Non- Agricultural Plots, Gat No 182 Village Dhekri, Taluka Tuljapur, District Osmanabad. Total Square Meters of Plot is 33,153.32 | Yes | 97.66 | 0 | 0 | a | 0 | On 03.03.2025 Bank of India has relinquished their security Interest as section 52 of the Insolvency & Bankrupcty Code, 2016 |
| | Total | | 2,33,20,25,136.00 | 2,33,20,25,136.00 | | 2,33,20,25,136.00 | | | | 97.66 | - | | - | - | |